

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH  
LUCKNOW**

**O.A. 249 OF 2005**

THIS, THE 2nd DAY OF June, 2005.

**HON'BLE SHRI S.P. ARYA MEMBER (A)**  
**HON'BLE SHRI K.B.S. RAJAN MEMBER (J)**

Baijnath aged about 45 years son of late Sri Sukhari resident of Village Ram Nagar Karjahan, District-Gorakhpur.

Applicant.

By Advocate: Sri Yogendra Mishra

**VERSUS**

1. Union of India through its General Manager, North Eastern Railway, Gorakhpur.
2. Sahayak Nagar Engineer, North Eastern Railway, Lucknow
3. Sahayak Mandal Engineer (West), Lucknow Junction, North Eastern Railway, Lucknow.
4. Senior Divisional Engineer (Works) North Eastern Railway, Lucknow Junction, Lucknow.

Respondents.

By Advocate: Sri Deepak Shukla for Sri Prashant Kumar

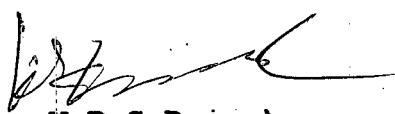
**ORDER (ORAL)**

**BY HON'BLE SHRI S.P. ARYA MEMBER (A)**

The applicant by this O.A. impugns the compulsory retirement order dated 17.11.2003 and appellate order dated 16.2.2004 (Annexure A-1 and A-2). A representation was filed by the applicant on 19.1.2005 to the General Manager, NER, Gorakhpur. The appellate order specifically stated that revision can be filed to Additional Divisional Railway Manager.

2. Upon hearing the counsel for the parties, we find that it would be expedient in the interest of justice if the applicant is directed to submit a copy of the appeal of 19.1.2005 to Additional Divisional Railway Manager who if

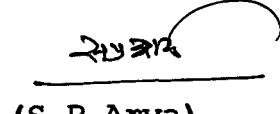
necessary by condoning the delay would consider the revision and pass speaking order in accordance with rules within a period of 3 months after receipt of such representation. The applicant may file the representation within 15 days. The copy of the decision taken on the revision should be communicated to the applicant. With these directions O.A. is disposed of. No costs.



K.B.S.Rajan)

Member (J)

HLS/-



(S.P.Arya)

Member (A)